## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

# 2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 01.11.2022 COURT OF REGISTRAR

## CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

### For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4002 of 2022 in Comp. App. (AT) Noof 2022	EBPL Ventures Pvt. Ltd. Vs. Sarguja Rail Corridor Pvt. Ltd.	Prachi Johri
2.	I.A. No. 4003 of 2022 in Comp. App. (AT) Noof 2022	Llyod Logic Systems Pvt. Ltd. Vs. The Registrar of Companies, NCT of Delhi & Haryana	Anju B. Gupta
3.	I.A. No. 4004 of 2022 in Comp. App. (AT) (Ins) Noof 2022	Nagreeka Exports Ltd. Vs. Sanjit Kumar Nayak Liquidator Of Skyrise Overseas Pvt. Ltd. (In Liquidation)	Samridhi
4.	I.A. No. 4005 of 2022 in Comp. App. (AT) (Ins) Noof 2022	Varun Jajoo Vs. Babu Lal Gujar Resolution Professional & Anr.	Kapil Kher
5.	I.A. No. 4006 of 2022 in Comp. App. (AT) (Ins) Noof 2022	Akasa Finance Ltd. (Formerly Known as Pooja Finelease Ltd.) Vs. Atul Kumar Jain & Anr.	Rajendra Beniwal
6.	I.A. No. 4007 of 2022 in Comp. App. (AT) (Ins) Noof 2022	Sagar Business Pvt. Ltd. Vs. Sidhartha Construction & Trading Pvt. Ltd.	Dhananjay B. Ray
7.	I.A. No. 4010 of 2022 in Comp. App. (AT) Noof 2022	Atul Malhotra Vs. Amit Seth & Ors.	Akash Menon
8.	I.A. No. 4012 of 2022 in Comp. App. (AT) (Ins) Noof 2022	Anish Agarwal Resolution Professional of Tayo Rolls Ltd. Vs. Orrisa Metaliks Pvt. Ltd.	Sanjay K. Singh

9.	I.A. No. 4014 of 2022 in Comp. App. (AT) (Ins) Noof 2022	State Bank of India Vs. Decan Florabase Ltd.	Mohd Azeem Khan
10.	I.A. No. 4015 of 2022 in Comp. App. (AT) (Ins) Noof 2022	Indian Overseas Bank Vs. Anuj Bajpai The Resolution Professional of "Gajanan Oil Pvt. Ltd."	Anuj P. Agarwala

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1. Notice Board By order -sd/-

2. Website: <u>www.nclat.nic.in</u> Assistant Registrar